

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No215
CP(CAA)/39(AHM)2021
in
CA(CAA)80 of 2020

Proceedings under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

Order delivered on 13/10/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Abhishek Singhvi, Sr. Adv. with Mr. Mihir Thakore,
Sr. Adv. with Mr. Navin Pahwa, Sr. Adv. with Mr. Nirag
Pathak, Adv. with Mr. Abhishek Swaroop, Adv. & Mr.
Palash Agarwal, Adv.
For the Respondent :

ORDER

Comp. Application 33 of 2021 in CP(CAA) 39 of 2021 was disposed of by the Special Bench. The second motion application CP(CAA) 39 of 2021 is also admitted by the Special Bench, hence, list before the Special Bench for consideration.

List before Special Bench on 18.10.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**